

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/ (IB)/2017
NAME OF THE PETITIONER(S) : HAWORTH SINGAPORE PTE LTD
NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.R. Balasubramanian Counsel for Petitioner
9381047676
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ORDER

Counsel for the Petitioner present and prays for time to propose the name of IRP after seeking the consent as prescribed. At request, time is enlarged. Put up on 8.8.2017 at 10.30. A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)